

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1445  
ANSWERED ON:04.03.2015  
DELAY IN ISSUING OF CERTIFICATES  
Puttaraju Shri C.S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether it is a fact that a large number of technical institutes in the country are lagging behind in issuing certificates to the students who get through the examinations, even after lapse of several years;
- (b) if so, the details of the cases which came to the notice of the Government and the reasons therefor;
- (c) the reaction of the Government thereto;
- (d) the number of institutions identified, State- wise; and
- (e) the corrective measures being taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d):

# The Schools of Planning and Architecture (SPA) at Bhopal(Madhya Pradesh) and Vijayawada(Andhra Pradesh) were set up in the year 2008-2009. However, in the absence of degree granting status, these Schools had not been able to award degrees to students who had graduated from these institutes.

# Indian Institute of Information Technology Design & Manufacturing (IIITD&M) Kancheepuram was set up in the year 2007-2008. The Indian Institute of Information Technology ,Design and Manufacturing, Kancheepuram Ordinance,2011 was promulgated vide Gazette Notification dated 20.6.2011 to grant degrees to the first batch of students of IIITD&M Kancheepuram who passed out in the year 2011.

(e):

# An Act, namely The School of Planning and Architecture Act, 2014, to declare the three Schools of Planning and Architecture at Delhi, Bhopal and Vijayawada as 'Institutions of National Importance' has been passed by the Parliament during the last Winter session and came into force on 22nd January, 2015. Thus, the Schools of Planning and Architecture at Bhopal and Vijayawada are now in a position to award degrees to their students.

# An Act, namely The Indian Institutes of Information Technology Act, 2014, to declare the four Centrally Funded Indian Institutes of Information Technology viz, Indian Institute of Information Technology, Allahabad, U.P; Atal Bihari Vajpayee Institute of Information Technology, and Management (ABV-IIIT&M) Gwalior, M.P; Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing (PDPM-IIITD&M) Jabalpur; and Indian Institute of Information Technology Design and Manufacturing (IIITD&M) Kancheepuram as 'Institutions of National Importance' has been passed by the Parliament during the last Winter session and came into force on 5th January, 2015. The Indian Institute of Information Technology Design and Manufacturing (IIITD&M) Kancheepuram in the Convocation held on 30.1.2015 awarded degrees to the passed out in the Years 2012, 2013 and 2014.

# As per All India Council of Technical Education

(AICTE) Regulations, all AICTE approved institutions must establish a Grievance Redressal Committee and all institutions also must appoint an Ombudsman for the purpose of redressal of grievance of the students. The details of grievances regarding delay in issuing certificates received from student from February 2014 to February 2015 is enclosed as Annexure – I